## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 02.30 PM PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : IND/763/ (IB)/CB/2017 PETITION NUMBER : HOYA LENS INDIA PVT LTD NAME OF THE PETITIONER(S) : VASAN HEALTHCARE PVT LTD NAME OF THE RESPONDENT(S) : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Counsel for Respolt (peetle + 1. S.R.RAJAGOPAL ROHAN RAJASEKARAN PREETHI - C. ARASU P. WDYAYASHANKAR Yound Talry a (for Applicant/Operational Creditor) Contact no. 9820158677 xipod 217 @ yalvo .um 3) Sri Varshin Frogession M V. Habrish

## **ORDER**

Counsel for the petitioner present. Counsel for the Respondent present. Counsel Sri Varshini representing on behalf of Insolvency Professional present. It has been submitted that the matter is *sub-judice* before Hon'ble Madras High Court/NCLAT and the Hon'ble High Court vide its Order dated 4.5.2017 granted interim stay in the matter till 5.6.2017. In the circumstances, the matter is adjourned. Put up on <u>9.6.2017 at 2.30 P.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)